Presentation of the Report of the Committee on papers laid on the Table

SHRI DAVID LEDGER: I present the Fifty-first Report (in English and Hindi) of the Committee on Papers Laid on the Table.

श्री मोहम्मद सलीम (पश्चिम वंगाल)
महोदया, हमारे यहां जो श्राफिशियल
पेपर्स जाते हैं, विजनैस पेपर्स पैकेट में,
हमारे घर में जो पेपर्स भेजे जाते हैं, इसमें
हम यह उम्मीद करते हैं कि जो सरकारी
कागजात हैं, जो पालियामेंट के, संसद के
कागजात हैं, वह भेजे जाएं, मगर यहां
हमें एक मंत्री जी के जन्म दिवस की
समारोह समिति का एक कागजात मिला
है, दावतनामा, मैं उन्हें श्रीभनन्दित करता
हूं, कल के लिए श्राज ही लेकिन इसमें
कोई सरकारी काम नहीं है, कोई संसदीय
काम नहीं है। यह जन्म दिवस समारोह
समिति के कागज हमारे पास विजनेस पेपर
में क्यों भेजे गए....(श्यवधान) .....

THE DEPUTY CHAIRMAN: We will find out.

श्री मोहम्मद सलीम : यह पेपर्स के साथ कांग्रेस के कागजात हमारे पैकेट में क्यों भेजे गए...(व्यवधान)... श्री एस० एस० अहनूवालिया (विहार): उन्हें क्यों मिलता है, हमको क्यों नहीं मिलता ? हमारी श्रापत्ति यह है कि हमें क्यों नहीं मिला, उनको क्यों मिला . . . (व्यवधान)

उपसभापति : चलिए हो गया, पता लगायेंगे, क्यों हुआ था। श्रीमती चन्द्रकला पांण्डे जी, भ्राप बोलिए।

References Focusing attentioa on the incideits of afrociltes on Women on the eve of the Intenational Women's Day

श्रीमती खंबकला पांडेः (पश्चिमी बंगाल): माननीय उपसभापित महोदया, आपने मुझे संसद में प्रपनी बात रखने का मौका दिया, इसके लिए बहुत-बहुत धन्यवाद। ब्राज अन्तर्राष्ट्रीय महिला दिवस है और अखबारों में महिला उदार के प्रति.....(क्यवधान).

उपसभापित: क्या बोल रही हैं,ग्राप? कुछ सुनाई नहीं दे रहा । ग्रागे ग्राकर बोलिए।

श्रीमती सरला माहेश्वरी : (पश्चिमी बंगाल) : मैंडम, ब्रागे श्राने दिया जाए।

श्रीमती चंद्रकान्ता पांडे : धीरज रख कर सुनिए जरा । माननीय उपसभापित महोदया, ग्रापमे मुझे संसद में ग्रपनी बात रखने का मौका दिया, इसके लिए बहुत - बहुत धन्यवाद । ग्राज प्रन्तर्राष्ट्रीय महिला दिवस है श्रीर प्रख्वारों में महिला उद्धार के प्रति सम्पित राष्ट्रीय महिला आयोग का एक वड़ा विज्ञापन छ्या है — समय की पुकार है — महिला एकता महिलाओं के प्रति अत्याचारों के विरुद्ध लड़ाई ग्रीर उनके ग्रधिकारों की सुरक्षा । बेटी देश का भविष्य है । जरुरत है, उसको सहेजने, पढ़ाने ग्रीर उसके सही लालन पालन की —— ग्रादि-ग्रादि।

महोदया, इससे पढ़कर महिला होने के नाते मुझे बड़े दुख ग्रौर गहरे ग्रवसान का अनुभन्न हुग्रा है। पिछले कुछ दिने से ग्रौर ग्राज भी दिल्ली ग्रौर उसके ग्रासपास, महिलाग्रों, खासकर

<sup>†[]</sup> Transliteration in Arabic Script.

उपसभापति : एक बात मैं ग्रापसे कहना चाहती हूं कि यहां पर इतना लम्बा कहने की जरूरत नहीं है। ग्राप विषय पर बोल दीजिए, क्या डिटेल थी वह सब ने ग्रखवारों में पढ़ ली है। उसका महत्व क्या है, उसको बता दीजिए... (व्यवधान)...

श्रीमती चंद्रकान्ता पाँडे : मैं डिटेल में नहीं जा रही हूं । ग्राज ग्रन्तर्राष्ट्रीय महिला दिवस है . . . . .

THE DEPUTY CHAIRMAN: I wi withdraw all the male names then.

श्रीमती चंद्रकान्सा पांडे : दूसरी घटना पानीपत में घटित हुई है। पानीपत के सभालखा गांव में दिसम्बर 1993 में यह घटना घटी है। ग्रखबारों में उसकी खबर श्राई थी। इस बच्ची का नाम धनिता है भौर 13 वर्ष की उसकी उस्की है। दिसम्बर के अन्तिम सप्ताह में यह
लड़की अचानक गांव से गायब हो गयी।
लेकिन पुलिस उसकी कोई जांच नहीं कर
कर रही है। मैं अनुरोध करूंगी कि एस.
एच०ओ० के खिलाफ ऐक्शन लिया जाय
और पुलिस ने उनके ऊपर जो जुल्म
किया है, उसकी जल्दी से जल्दी जांच
हो और सक्त कार्यवाही की जाय।

SHRIMATI JAYANTHI NATARA. JAN (Tamil Nadu): Madam, it is matter of great shame for the count ry that on the International Women Day our national newspapers have to bring to our notice and to the notice of the entire country the treatment given to young girl children. I associate with what Mrs. Pandey has said. We have the shameful account ot haw the 13-year old girl was tortured and beaten continuously for six months in Delhi.

Madam, the plight of domestic wor kers. especially girl children in various capitals and other places, is well known. That is something we have to take note of. The shameful and con. demnable incident of this little girl who was tortured repeatedly by a couple living in Delhi, is. somethi'-that the entire country needs to condemn, and action has to be taken.

But, what is more alarming and what is even more shocking than the treatment given to the little girl, is the fact that the police in Delhi is sio rarelesi!, so indifferent and so insensitive that when the 'father of the child took the girl to register a complaint. they refused to register the complaint This is tha problem. The police is insensitivp to any crime relating to women. not only to a crime relatin to a child. This is a crime relating to 'somebody in the lower classes which do not have a voice,

SHRT VIREN J. SHAH (Maharash tra): Madam, this should be great-on dmphasised. This part cannot *he* ignored or taken lightly.

SHRIMATI JAYANTHI NATARAJAN: To be very brief, the society at large is infected with terrible inhuman cruelty. But, what is shocking and alarming and something that the Government should take note of today, i that our law-enforcing authorities are so callous. The doctors in the hospital in Delhi, where the child was first taken, refused to give her treatment until a police complaint was registered. This is the story of all crimes relating to women. They go to the Police Station, but the police refuses to register the complaint I They go to the doctors, and the doctor refuses to give treatment because the police has not registered the case. This is a vicious circle. By the time, all the evidence is destroyed, and when it reaches the court, the offenders are let off wtithout being punish, ed. This is the shocking state of affairs today.

In view df the specific incident that has been brought out today, I demand that the Home Minister should give us a statement on what action is being taken to pull up the police officers who refused to register the catee. All o'f us, the entire House, should condemn this incident, particularly in view of the attitude of these offl-cPTs, the iawenfcrcing authoriti-who refused to register the case. Until an incident is brought up in Parliament or in an Assembly, no attention is paid at. all to the plight of these people. Therefore, I demand that tho Home Minister should make a statement on this issue and tell us what has happened.

SHRI VIREN J. SHAH: Ma:dam, I associate myself with this.

SHRI RAJNI RANJAN SAHTJ (Bi-(har Madam, we all associate our--s?1vi?f; with this... (Interruptions).

श्रीसनी सत्या बहिन: (उत्तर प्रदेश): महिलाश्रों का मामला है, इसलिये हमें भी.....(क्यवधान)....

उपसमापित : श्रमर यह बात है तो मैं सारे पुरुषों का नाम काट देती हैं. फिर महिलाओं का नाम रख देती हूं। (व्यवधान)

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Madam, I rise in the House to associate myself, but I would like to take the matter'further. This atrocity against a women and that too in the capital city of our country is not an isolated incident. If you see the news reports, every day there are cases. If you see the National Crime Records Bu. reau, it says that Delh leads in sexual cnimes. Out of 7,000 cases of crime against women registered last year, including 631 cases of rape, they were all committed in. the national capital of India i.e. Delhi. Everybody is talking about the disease its manifestation, but we must go further to suggest certain measures of treatment. In Delhi the police administration has no intervention by the elected representatives of the people. We are Members of Parliament. We are Members of the Legislatlive Assemblies, but the entire democratic policy has no say in the running of the Police Department. The Police Department in Delhi is very powerful. They have police powers and they also have the Judicial powers, because Delhi is having the Commissioner system. I wish to make a suggestion here. I am sorry, tho Home Minister, who is also the Leader of the House, lis not. here. But I do expect the hon. Minister for Parliamentary 'Affairs, who is also a woman, and I am speaking for the clause of a woman, that she will point cut to the Home Minister that curbin? crimes effectively against women and most other sections is possible, if we can evolve some method of having elected representatives of the people. They may belong to any party, but they should have a say in the run-

ning of the Police Department. Madam. I want to give a special sug-gestion. Can we make committees at the Assembly and Parliamentary Ie-

vels where the elected representatives of the people will have powers to listen to and to direct the complaints of the people to the police? At the moment, the Minister, who comes from Maharatra, cannot manage the problems fin Maharashtra and is solely responsible for Delhi. Delhi's elected representatives should have some say in the running of the Police Department.

THE DEPUTY CHAIRMAN: Delhi has also a State Assembly now. (Interruptions)

DR. JINENDRA KUMAR JAIN: Madam, I would like to inform you that law and order is not within the purview of the Delhi administraition. It is directly under the Centre, the Home Minister.

SHRIMATI JAYATITHI NATARAJAN: When you are talking about Delhi, you must know that you have a Chlief Minister there and he is also... (Interruptions)

DR. JINENDRA KUMAR JAIN: He has given medical and flnaneial help, but the police is in the hands of the Centre. (*Inttrruptions*) I am sorry, I am talking at a simple level and they... (Interruptions)

THE DEPUTY CHAIRMAN: Please sit down. It lis very sad. Incidents take place and Members raise the issue. Now, there were Members from these benches who said that it was a woman's issue. So, we should allow female Members to speak at great length. I have made my ob. serration earlier also that any issue of atrocities against women should not be made a political issue It is a problem of a woman and a child.

DR. JINENDRA KUMAR JAIN: It is not a political issue.

THE DEPUTY CHAIRMAN: But, that somebody is from Maharashtra. Madhya Pradesh or Bihar should not mentioned tiu.

#### सत्या बहिन बैठिये । देखिए, इस झाउस में आप किसी न किसी स्टंट स आते हैं

This is the Council of States. We are representing here the States. It fe not proper to say that somebody could not manage siomething here and there are he can't do it- It is not correct. I am not permitting ftt to go on record I won't do it.

DR. JINENDRA KUMAR JAIN: Madam, what has not been permitted to go on record?

THE DEPUTY CHAIRMAN: I won't permit such a thing I will never allow such a thing anywhere.

DR. JINENDRA KUMAR JAIN: Madam, I am on a point of order

SHRI SUBRAMANIAN SWAM!Y: This is a ... (Interruptions) ... Tamil Nadu by Miss Jaya Lalitha.

# उदस**भाषति :** सरला माहेम्बरी बोलिए ...(व्यक्षवाम) ... बैठ जाइये हो गया ।

DR. JINENDRA KUMAR JAIN: Madam, what has not been permitted to go on record. You have to clarify.

THE DEPUTY CHAIRMAN: I have to see the record and clarify. *I* don't have fc) answer here. You should know.

विष्य के नेता श्री जिल्लार इस्त: सदर साहिया, में कुछ कहना नहीं चाह रहा था। हातर तल मध्यर बैठ गरे हैं। लेकिन उन्होंने क्या गलती की है जो जिल्ला में झाने स रीका जाय। मेरी समझ में नहीं था रहा है जा एंड आईर का मामला जिल्ली म्टेट के पास नहीं है।... (व्यवधान) ... जरुट ए मिनट इस पर एतराज करना ... (व्यवधान) ... इस तरह से शोर क्यों मचा रहे है, मेनी बात सनिए... (व्यवधान) ...

श्री एस० एस० अनुसर्वालिया (बिहार) : अन्होंने अपनी बात न कहकर (ध्यवधान)

श्री सिकन्दर बस्त : ग्राप बिना वजह इस तरह फेफड़ों का इस्तेमाल क्यों कर रहे हैं ? इसमें ऐसी कोई बात नहीं है ।

### सदर साहिबा, मैं जानना चाहता था कि वह क्या चीज है जिस की वजह से रिकार्ड पर जाने से रोका गया ?

THE DEPUTY CHAIRMAN: Sikander Saheb, everybody, should keep quiet so that he can understand what I am saying.. I had mentioned in this House many times that when ever an issue is raised about atrocitfies against women from the right or the left or the front, please do not make it a political issue... (In terruptions) \_\_\_\_Just a minute.

**श्राप सुनभा नहीं चाहते** You people have no patience to listen even to the Chair. I am sorry.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): It is also an atrocity on a woman.

THE DEPUTY CHAIRMAN; I don't consider it like that. I have authority to keep everybody quiet.

## .... (व्यवधान) .... बैठ जाइये, सत्या बहिन

The thing is that all of us come here from one State or another. He has complained against the Home Minister. He said that the Home Minister should take care of that problem. But he should not have brought in the State of Maharashtra from which he comes. Just because he comes Maharashtra he cannot take care of th aft problem is not correct. If somebody comes from Madhya Pradesh, he cannot say that he doesn't take care of that problem. If somebody comes from Delhi, he cannot say that he doesn't take care of that problem, that is not fair.

श्री सिकन्दर बस्त : सदर साहिया, मैं यह कहना चाहता हूं कि जब ग्रानरेबल सदस्य ने यह सवाल उठाया तो उन्होंने पृलिस की कोताही का भी जिक किया था । उस पृलिस की कोताही के जिक में यह बात पैदा हो सकती है । इसको रिकार्ड से हटाने का क्या मतसब है?

## उपसभापति : जस्ट ए मिनट । सिकन्दर बस्त साहब, आप शायद समझने की कोशिश नहीं कर रहे हैं।

What I am objecting to it...
----You can object to the
Home Minister. But please don't ' bring in the
State of Maharashtra just because he come from
that State and suggested he did not take care -of
that problem. I should not allow such a thing.
Today he has mentioned about the Home
Minister. Tomorrow he may mention about
somebody else. So, let us have some parameters.

DR. JINENDRA KUMAR JAIN: Madam, please clarify... (Interruptions)...

THE DEPUTY CHAIRMAN: No clarification.

श्रीमती सरला माहेश्वरी : महोदया, मैं ग्रापका धन्यवाद करती हुं। <mark>माननीय उप</mark>-सभापति महोदया, श्राज सुबह स्रंतर्राष्ट्रीय नारी दिवस के अवसर पर जब अखबार पर मेरी नजर बड़ी तो भयाकांत निर्मला की चीखें देखकर मझे लगा कि हमारी महिलाओं की चीखों में क्यादम नहीं है। काश हमारी महिलाग्रों की चीखों में इतना दम होता कि धरती ग्रीर ग्राकाश फट जाते तो शायद हमारे शासकों पर उपका कुछ ग्रसर होता। उपसभापति महोदया, बहरहाल हमारे देश के शासक भ्रौर प्रशासकों पर इसका ग्रसर पड़ेगा या नहीं, मैं इस संसद से, सदन से ग्रपनी ग्रावाज इस तरह से गुंजरित करना चाहती हं श्रपनी तमाम महिलाओं श्रीर पूरी संभद की तरफ से ताकि हमारे देश के उच्च स्तर पर बैठे हुए ये लोग जो स्राज इस तरह की समानवीय और कर घटनाओं को देखकर भी चुपचाप बैठेते श्रौर इन पर कोई कार्यवाही करने के लिये तैयार नहीं हैं, वे इस बारे में सन्किया हों। उपसभापति महोदया, यह हमारे लिये बहुत ही श्रफसोस की बात है, दुख की बात है कि एक तेरह साल की बच्ची पर जिस तरह से जुल्म ढाया गया, शायद कोई भी इंसान इस तरह का कार्य,

THE DEPUTY CHAIRMAN: We cannot allow you to go on and on.

श्रीमती सरसा माहेश्वरी: लास्ट प्याइट यह बताया गया है कि यहां मनवाही संतान हेतु "एक्स" श्रीर "वाई" शुकाणु प्यक्तरण (स्पर्ध से परेशन) स्कानिक भी उपलब्ध है। इस विशेष विज्ञापन का मैंने इसलिए उल्लेख किया कि हमारी सरकार ने एक संवुक्त मंसदीय सिपति बनाई थी। उस सिपति को इसलिए बनाया गया था कि यहां जो सेथ्स डिटरिमनेशन टेस्ट हो रहे हैं, बच्च के लिंग की जानकारी के लिए जो टेस्ट हो रहे हैं, उसके बारे में वह अपनी रिपोर्ट दे। उस संसदीन सिपति ने अपनी रिपोर्ट भी दे ही है।

THE DEPUTY CHAIRMAN; Please let Us not go into all the details.

श्रीमती परका महेश्वरी: उपसभापित महोदया, अभी तक इस संबंध में कोई कानून नहीं बना। यह खुले विज्ञापन चल रहे हैं। में प्राप्त यह निवेदन करना चाहूंगी, संसदीय मंत्री जी यहां बैटी हुई हैं। इतनी बड़ी कमेटी बनी और उसने रिपोर्ट भी टी लेकिन आज तक कानून क्यों नहीं बना? श्राज तक उस रिपोर्ट को सदन के पटल पर नहीं रखा गया। अन्तर्राष्ट्रीय नारी दिवस के श्रवसर पर में चाहूंगी कि आप सरकार को यह निर्देश दें कि आखिर उस कमेटी की रिपोर्ट को वेस्ट पेपर बास्केट में क्यों डाल दिया गया है। इतनी महनत हम लोगों ने की है, इसके बारे में शीझ सरकार को कार्यवाही करनी चाहिए।

THE DEPUTY CHAIRMAN: Before call the next person, I must take the House into confidence to say that the Prime Minister will reply at 4 o'clock today to the debate on the Motion of Thanks on the President's Address. If we dispense with the lunch-hour, we can 1.30 p.m. and finish at 4 p.m. (*Interruptions*). We have half.an-hour's time left for some Members, some parties, that is 'Other Groups', that is, 16 minutes of Mr. Subramania Swamy's UPG and six minutes of the BJP.

श्री ईश दत्त थादव (उत्तर प्रदेश) : मेराभी नाम है।

उपसमापित : एक मिनट ठहरिये । जरा चुप रहिये । मैं हाऊस में टाइम बता दूं फिर आप बोलिये । श्राधा घंटा सनय रह गया है प्रेजी डें शियल मोमन आफ पैंक्स पर लोगों के बोलने के लिये, टोटल टाइम नहीं है मगर यह लोग अभी तक बोले महीं हैं। So, at 1 o'clock, we have to stop whatever we are speaking. Ard, I v/iU start the Motion of Thanks on the President's Address...

एक माननीय सदस्य : स्पेशल मेंशन कब लेंगे ?

उपसभापति : स्पेशल मेंशन अभी फिट हो जाएंगे तो शभी कर देंगे । बच आएंगे तो प्रधानमंत्री जी के रिष्लाई के बाद हो जाएंगे। प्रधानमंत्री जी लगभग एक घंटा या 45 मिनट बोलेंगे (स्पदधान)

श्रीसती वीषा वर्मी (मध्य प्रदेश) : श्रन्तर्राष्ट्रीय महिला दिवस पर मेरा स्पेशल मेंशन है।

एक माननीत अदस्य : हाफ एन आवर डिसक्शन भी है।

उपसभापति : हाफ एन भ्रावर डिस-क्शन तो बाद में होता है, लास्ट में होता है। (व्यवधान)

I have got four names for the Zero Hour. I have twelve names for the Special Mentions. And I have some women Members raising their nands to speak. I leave it to the House to decide. (Inter-luptions).

SHRI P. UPENDRA (Andhra Pradesh): Special Mentions.... { *Interruptions* ),

THE EEPUTY CHAIRMAN: Do you want to have the Special Mentions? Do you want to spsak on the Motion of Thanks after the Prime Minister's reply?

SHRI P. UPENDRA: No, no. (Interruptions).

श्री संघप्रिय गोतम (उत्तर प्रदेश) : मैडम, बाकी सारी चीजें प्रेजीडेंशियल एड्रेस पर बहुस के बाद लीजिये। THE DEPUTY CHAIRMAN: Do you wanL to speak after the Presidents Address?

SHRI P. UPENDRA: Half-an-hour is enough,

THE DEPUTY CHAIRMAN: Do you want to speak after the Prime Minister's reply?

ग्राप नहीं बोलेंगे ।

श्री पर्वत नेति उपेन्द्रः हम भी बोलेंगे । उपसभापति : आप बोलेंगे । तो आप एक बजे बोलेंगे ।

That I have to keep before that We are not changing any agenda that is there. We have to go by the agenda which is there. Shri Malhotra. Mr. Malhotra please be brief.

Activities of ISI in North India

प्रो० दिजय कुमार मल्होता (दिल्ली): उपसभापति महोदय, मैं यह प्रक्त उठाना चाहता हूं कि ये जो आई०एस०आई० की गतिविधियां देश में हैं और अभी हाल ही में दिल्ली के अंदर तीन तारीख को जो 6 आतंकवादी पकड़े मये उसके बारे में पूलिस कमिक्नर ने यह कहा है:

"This was the first time that Pakistan had sent batt'ie-hardened Pakistani Nationals for field operations, funded by the Inter-Seyrvicss Intelligence. The nabbed tirrorists belong to the Islami Inquilabi Jilahaz' outfit, which with the tunding from the ISI, gives arms and guerilla warfare, training to the volunteers recruited from different Muslim fundamentalist and military groups.

According to the police, bosideg the explosives, seven detonators, two hand grenades, one fuse, two Pakhtaai passports and eight floppies were seized at the instance of the men. The floppies contained detailed information on preparation of various types of disposable silencers, and incendiary brick, incendiary

tordi delay machaniem throwing knife etc. etc."